

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

UNDER SECTION

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

S.No. NAME (IN CAPITAL)

: TCP/55/2016

: V.C. Velayudhan Nair

: Mannam Centenary Textiles Ltd & 5 others

: 397,398, 402 and 403

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Paritora Venketinwaran

Jer Connejar the

Pourti Mohan Pethoner

ORDER

Counsel for the Petitioner present and submitted that an appeal has been filed against the order dated 23.10.2017 before the NCLAT and an interim stay has been granted to the effect that the Tribunal will not proceed with the Company Petition in question till final decision; copy of the order is placed on file. Matter is adjourned. Put up on 16.02.2018 at 10.30 A.M.

> -sel-(CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**